F.No. C-50/54/2017-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

*****

New Delhi, the 28th November, 2017

To,

The Chief Commissioner of GST & CX,
Chennai Zone,
Newry Towers, 2054-1, II Avenue,
Anna Nagar,
Chennai - 600040

Subject:  Bye- elections to 5ACs in the States of Arunachal Pradesh, Tamil Nadu, Uttar Pradesh and West Bengal, 2017 – Deployment of Expenditure Observers – Reg.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/ECI/LET/FUNC/EEM/EEPS/2017/Vol.X/755 dated 27th November, 2017 (copy enclosed) intimating that the Commission has deployed Shri Saroj Kumar Shadangi, IRS(C&CE):08 (R-21580) as Expenditure Observer of bye-election to 226-Sabang AC, Dist. Paschim Medinipur, West Bengal.

2. Appointment letter of Shri Saroj Kumar Shadangi is also enclosed with the request to intimate the officer to reach the assigned AC/Dist.Hq. on 07.12.2017.

Yours faithfully,

Encl. As above.

(S.A. Ansari)
Under Secretary to the Government of India
011-23095529

Copy to:
1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. The Secretary, (Shri Mukesh Kumar, Under Secretary), Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
Dated: 27th November, 2017

To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Subject: Bye-elections to 5 ACs in the States of Arunachal Pradesh, Tamil Nadu, Uttar Pradesh
and West Bengal, 2017- Deployment of Expenditure Observers- Regarding.

Sir,
I am directed to refer to your letter no. C-50/54/2017-Ad.II, dated 8th August, 2017 and to
state that the Commission has deployed Sh. Saroj Kumar Shadangi, IRS(C&CE):08 (R-21580) as
Expenditure Observer of bye-election to 226-Sabang AC, Dist. Paschim Medinipur, West Bengal
announced by the Commission vide its Press Note no. ECI/PN/89/2017, dated 24th November,
2017 (copy enclosed).
2. Appointment letter of Sh. Saroj Kumar Shadangi, IRS(C&CE):08 (R-21580) is being
forwarded herewith with the request to intimate the Officer to reach the assigned AC/Dist. Hq.

Yours faithfully,

(MUKESH KUMAR)
UNDER SECRETARY

Copy to:-
1. The Chief Electoral Officer, West Bengal, Kolkata for information and necessary action. (By
Speed Post/e-mail)

2. Sh. Saroj Kumar Shadangi, IRS(C&CE):08 (R-21580) with the request to make his visit to the
assigned AC/Dist. Hq. on 07.12.2017. (e-mail id: s.k.shadangi@gmail.com, mob. no.
09840219732). (By e-mail)

(MUKESH KUMAR)
UNDER SECRETARY